

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101
IB-149/ND/2020

IN THE MATTER OF:
Gagan Randev

.FINANCIAL CREDITOR

Vs.
Ramprastha Realty (P) Ltd

...CORPORATE DEBTOR

SECTION
U/s 7 IBC, 2016

Order delivered on 29.1.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

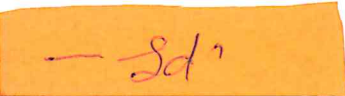
PRESENT:


For the Appellant : -
For the OL :
For the RD :
For the Intervener :

ORDER

Matter called. No representation. Matter stands adjourned.

List the matter on 09.4.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit